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No.K-11017/33/2016-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 09th September, 2016.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 222 of the Constitution of India, read with article 222 (1A) of the Constitution (Application to Jammu & Kashmir) Order, 1954, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Alok Aradhe, Judge, Madhya Pradesh High Court, as a Judge of the Jammu and Kashmir High Court and to direct him to assume charge of his office in the Jammu and Kashmir High Court on or before 23rd September, 2016.

RK
9/9/2016

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
FARIDABAD

No.K.11017/33/2016-US.II

Dated 09.09.2016.

Copy to:

1. Shri Justice Alok Aradhe, Judge, Madhya Pradesh High Court, Jabalpur.
2. The Secretary to the Governor of Madhya Pradesh, Bhopal.
3. The Secretary to the Chief Minister of Madhya Pradesh, Bhopal.
4. The Secretary to the Acting Chief Justice, Madhya Pradesh High Court, Jabalpur.
5. The Chief Secretary, Government of Madhya Pradesh, Bhopal.
6. The Registrar General, Madhya Pradesh High Court, Jabalpur.
7. The Accountant General, Madhya Pradesh, Bhopal.
2. The Secretary to the Governor of Jammu & Kashmir, Srinagar.
3. The Secretary to the Chief Minister of Jammu & Kashmir, Srinagar.
4. The Secretary to the Chief Justice, Jammu & Kashmir High Court, Srinagar.
5. The Chief Secretary, Government of Jammu & Kashmir, Srinagar.
6. The Registrar General, Jammu & Kashmir High Court, Srinagar.
7. The Accountant General, Jammu & Kashmir, Srinagar.
8. The President's Secretariat, (CA.II Section), New Delhi
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. The Additional Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
11. PS to ML&J/PSO to Secretary (Justice)/JS(J-I)//US.I/S.O.(Desk).
12. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(S. Vijay Gopal)

Under Secretary to the Government of India
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